

नागलैंड में संसदीय शासन प्रणाली

6323-ख श्री शिवकुमार शास्त्री : क्या बंदेशिक-कार्य मंत्री यह बताने की इजाजत करेंगे कि :

(क) क्या नाग विद्रोहियों ने यह प्रस्ताव किया है कि यदि नागलैंड में संसदीय शासन प्रणाली लागू कर दी जाये तो वे अपना विरोध वापिस ले लेंगे ; और

(ख) यदि हां, तो उस प्रस्ताव की मुख्य बातें क्या हैं तथा क्या सरकार का विचार उसे स्वीकार करने का है ?

प्रधान मंत्री, अणुशक्ति मंत्री, योजना मंत्री तथा बंदेशिककार्य मंत्री (श्रीमती इंदिरा गांधी) : (क) और (ख) . जी नहीं : नागलैंड राज्य में पहले ही वैसी संसदीय सरकार है जैसी कि संविधान के उपबंधों के अंतर्गत समस्त देश में मौजूद है। इसलिए माननीय सदस्य ने जिस प्रकार के प्रस्ताव का जिक्र किया है वह आ ही नहीं सकता था।

12.10 HRS.

PAPERS LAID ON THE TABLE
 ANNUAL REPORT (PART I) OF THE
 REGISTRAR OF NEWSPAPERS

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : I beg to lay on the Table a copy of the Annual Report (Part I) of the Registrar of Newspapers for India on Press in India for the year 1967. [Placed in Library See No. LT-1932/68]

COMMITTEE ON ABSENCE OF
 MEMBERS FROM SITTING OF
 THE HOUSE

MINUTES

SHRI THIRUMALA RAO (Kakinada) : I beg to lay on the Table

Minutes of the Seventh sitting of the Committee on Absence of Members from the Sittings of the House held during the current Session.

MESSAGES FROM RAJYA
 SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 26th August, 1968, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Patents Bill, 1967. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to amend and consolidate the law relating to patents, and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee :—

1. Shri S. K. Vaishampayan
2. Shri Krishan Kant
3. Shri R. P. Khaitan
4. Shri Arjun Arora
5. Shri T. V. Anandan
6. Shri Om Mehta
7. Shri K. V. Raghunatha Reddy
8. Shri Pitambar Das
9. Shri Dahyabhai V. Patel
10. Shri Godey Murahari
11. Shri C. Achutha Menon".'

- (ii) "In accordance with the provisions of rule 127 of the Rules